राज्यों मे ग्रामों का विद्युतीयकरण

4881. **श्री महाराज सिंह भारती** : क्या **सिचाई तथा विद्युत** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हरियाणा के प्रत्येक गांव में बिजली लग गई है ;

(ख) कौन कौन से राज्य ऐसे हैं जिन में प्रत्येक गांव में बिजली लगी है ; और

(ग) उत्तर प्रदेश प्रत्येक गांव में बिजली कब तक पहुंच जाएगी ?

सिचाई तथा विद्युत मंत्रालय में उप-मंत्री (श्री सिद्धेश्वर प्रसाद) : (क) हरियाणा के अधिकारियों ने सूचित किया है कि हरियाणा के सभी ग्रामों का विद्युतीयकरण कर दिया गया है।

(ख) अन्य किसी राज्य में सभी ग्रामों का विद्युतीयकरण नहीं हुआ है।

(ग) चौथी योजना के दौरान, ग्राम विद्युतीयकरण में पंपों के उर्जन पर बल जारी रखा जा रहा है और ग्रामों का विद्युतीयकरण इस कार्य क्रम का आनुषंगिक अंग है। लगभग 1,10,000 पंपों के उर्जन से उत्तर प्रदेश के कुल 1,12,624 गाँवों में से लगभग 19000 गांवों में बिजली लग गई है। उत्तर प्रदेश में ग्राम विद्युतीयकरण कार्य-क्रमों की गति राज्य के योजना परिव्ययों से और ग्राम विद्युती करण निगम द्वारा केन्द्रीय योजना परिव्ययों में से दी गई सहायता से तेज की जाएगी। यह बताना है कि किसी विशिष्ट अवधि तक उत्तर प्रदेश के सारे गाँवों में बिजली लग जाएगी क्योंकि यह पांचवें और उस के पश्चात की योजनाओं में उपलब्ध संसाधनों पर निर्भर करेगा।

निर्यात के लिए इंजीनियरिंग माल बनाने वाले एककों की क्षमता में वृद्धि करना

4882. **श्री महाराज सिंह भारती** : क्या **वैदेशिक व्यापार** मंत्री यह बताने की कृपा करेंगे कि क्या सरकार का विचार निर्यात के लिए इंजीनियरिंग का माल बनाने वाले एककों की उत्पादन क्षमता को उस सीमा तक बढ़ाने का है जिससे कड़ी स्पर्धा में उसके मूल्य कम किये जा सकें और उसकी किस्म में सुधार किया जा सके ?

वैदेशिक व्यापार मंत्रालय में उप-मंत्री (चौधरी राम सेवक) : सरकार ने अनेक कार्य कारी दलों का गठन किया है जो विभिन्न इंजीनियरी उत्पादों के निर्यात की संभाव्यता का आंकलन करके इस प्रकार के उत्पादों के लिए अतिरिक्त क्षमता तैयार करेंगे और ऐसा करते समय वे उन सभी संगत उपादानों को ध्यान में रखेंगे जिनसे न केवल उत्पादन की लागत में कमी ही होगी अपितु हमारे उत्पाद विदेशी बाजारों में कीमत तथा गुण की दृष्टि से पर्याप्त रूपेण प्रतियोगिता करने योग्य हो जायेंगे।

Scheme for rural electrification of Midnapur (West Bengal)

4883. SHRI SAMAR GUHA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Government of West Bengal have undertaken any scheme for rural electrification ;

(b) whether two Schemes named as Midnapur I and Midnapur II have been undertaken for the rural electrification in the District of Midnapur ; and

(c) if so, the details including the areas of implementation and completion of such Schemes ?

THE DEPUTY MINISTER IN THE MINISERY OF IRRIGATION AND

POWER (SHRI SIDDHESHWAR PRASAD) : (a) Several rural electrification scheme have been taken up by the West Bengal State Electricity Board.

(b) and (c). One of the schemes sanctioned by the Rural Electrification Corporation relates to Midnapur District. This scheme is estimated to cost Rs. 96.14 lakhs for the electrification of 362 villages and 1045 irrigation pumpsets/tubewells in the jurisdication of the following police stations :—

1. Debtra
2. Danton
3. Pingla
4. Patashpur
5. Sabang
6. Keshpur
7. Kharagpur
8. Chandarkona
9. Narayangarh
10. Panskura
11. Nayagram and
12. Kesiari.

The scheme is excepted to be completed in about 5 years. A second scheme for rural electrification in Midnapur District is under preparation by the West Bengal State Electricity Board.

Visit by members of Parliament to Andaman Cellular Jail

4884. SHRI SAMAR GUHA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government had sent a team of Members of Parliament to visit Andaman to suggest ways and means to preserve the Andaman Cellular Jail and the relies of the revolutionaries who were imprisoned there;

(b) whether the same team was also requested to make further suggestions to commemorate the visit of Netaji Subhash Chandra Bose in the free Indian Territory of Andaman, renamed as the Shaheed and the Swaraj Dwip in 1943, in a suitable manner :

(c) whether the team after visiting the Andaman Islands for over a week in the month of October, 1969 submitted a memorandum to Government incorporating their suggestions; and

(d) if so, the text of the memorandum and the steps taken by Government to implement the suggestions of the above team ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) to (d). A visit by a team of twelve Members of Parliament to the Andaman and Nicobar Islands during the period from the 20th to the 28th Oct 1969, was arranged merely with a view giving a group of interested Members of Parliament an opportunity to see the Celluar Jail at Port Blair. No specific request was made to the team to make any suggestions for the preservation of the Cellular Jail or on any other matter. One of the Members sent a 'draft' note containing his suggestions for the presevation of the Cellular Jail and for commemorating the association of these Islands with Netaji Subhash Chandra Bose, and also touching upon the problems of the displaced persons settled in these Islands. At the Member's suggession, the Department of Parliamentary Affairs circulated the 'draft' note to the other members of the team for making any additional suggestions or alterations, as the case may be. The Department of Parliamentary Affairs have informed that, so far, only four members have communicated their reactions. No reply has been received from the other Members.

It may, however, be mentioned that it has already been decided to preserve the Central Tower and the existing three wings of the Cellular Jail at Port Blair as a national monument. An Expert Team, with which the Ex-Andaman Political Prisoners' Fraternity Circle, Calcutta, were also associated, has submitted a report re-